

(10)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

PETITION NUMBER : CP/30/2017
NAME OF THE TRANSFEROR : K. GOMATHESWARAN
NAME OF THE TRANSFERRE : CRAFTSMAN AUTOMATION PVT LTD +7
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1)	M.K. PREETHA } for KSR xlo }	Counsel for R1, R7 & R8	MkPritha.
2)	R. VIDHYASHANKAR } R. ASHOK KUMAR }	Counsel for Petitioners	J. Shal
3.	S. Anandam	counsel for R2	S. Anandam
4.	H. Karthik seshadri } V. Hari Kumar } for Jagadeethanay }	for R3-R5	V. Hari Kumar

ORDER

Counsel representing both the parties are present. Counsel for petitioner stated that the senior counsel could not attend before the Tribunal today due to personal inconvenience and prayed time for filing rejoinder. In view of the submissions, I am inclined to grant time to file rejoinder with a direction to furnish copy of the same to the other side prior to the next date of hearing. The matter is posted for making submissions by both the counsel in the CP as well as CA 203/2017. Put up on 04.12.2017 at 10.30 A.M.

- Sel -
K Anantha Padmanabha Swamy
Member (Judicial)

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